

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 of 2016

Dated: 5th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Telangana Offset Printers AssociationAppellant(s)
Vs.**

Telangana State Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P.Unny

Counsel for the Respondents(s) :

ORDER

Issue notice to the Respondents returnable on 10.11.2016. Dasti, in addition, is permitted.

List the matter on **10.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**